

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.391 of 2013
In Appeal No. 294 of 2013**

Dated : 17th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Hotels & Restaurant Asson. & Anr. Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Shikha Ohri
Counsel for the Respondent (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2**

**IA No. 395 of 2013
In Appeal no. 299 of 2013**

**MIDC Marol Industries Association Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Counsel for the Respondent (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2**

ORDER

Post the I.A. Nos. 391 & 395 of 2013 for further hearing on

03.01.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**